

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KSK ENERGY VENTURES LIMITED

Sl. No.	Particulars	Details
1	Name of corporate debtor	KSK ENERGY VENTURES LIMITED
2	Date of incorporation of corporate debtor	14.02.2001
3	Authority under which corporate debtor is incorporated /registered	ROC- Hyderabad
4	Corporate Identity Number of corporate debtor	L45204TG2001PLC057199
5	Address of the registered office and principal office (if any) of corporate debtor	8-2-293/82/A/431/A, Road no 22, Jubilee Hills Hyderabad - 500033, Telangana, India
6	Date of closure of Insolvency Resolution Process	02.11.2020
7	Liquidation commencement date of corporate debtor	02.11.2020
8	Name and registration number of the insolvency professional acting as liquidator	Krishna Komaravolu IBBI/IPA-002/IP-N00562/2017-2018/11699
9	Address and e-mail of the liquidator, as registered with the Board	Krishna Komaravolu House No. 7-1-214, Flat No.409, Vamsikrishna Apartments, Dharam Karan Road, Ameerpet Hyderabad - 500016. e-mail: kkvolu@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Krishna Komaravolu House No. 7-1-214, Flat No.409, Vamsikrishna Apartments, Dharam Karan Road, Ameerpet Hyderabad - 500016. e-mail: ksk.lqd@gmail.com
11	Last date for submission of claims	02.12.2020

Notice is hereby given that the National Company Law Tribunal, Hyderabad bench has ordered the commencement of liquidation of KSK Energy Ventures Limited on 02.11.2020.

The stakeholders of KSK Energy Ventures Limited are hereby called upon to submit their claims with proof on or before 02.12.2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Place : Hyderabad

Date : 06.11.2020

KRISHNA KOMARAVOLU

Name and Signature of Liquidator

